

income that the waqf properties could have generated for the welfare of the muslim community is consequently lost. Further, the Sachar Committee had estimated that there are more than 4.9 lakh registered auqaf spread over the country but the current annual income from these properties is only about Rs. 163 crores when they are capable of generating annual income of around Rs. 12,000 crores.

Based on the recommendation of the 9th Report of the Joint Parliamentary Committee (JPC) on Wakf, the Ministry of Minority Affairs launched the "Scheme of Computerization of Records of State Waqf Boards (SWBs)" in December, 2009. The main objective of the scheme is to streamline record keeping, introduce transparency in functioning of the Waqf Board and to computerize various functions and processes of the SWBs. Further, with a view to protect vacant waqf lands from encroachers and to augment the resources of the auqaf for enlarging the welfare activities, the Central Wakf Council, a statutory body constituted under Section 9 of the Wakf Act 1995, has been implementing a "Scheme for Development of Urban Wakf Properties" with yearly grant-in-aid from the Central Government since 1974-75. Under the scheme, loan is extended to various waqf institutions in the country for taking up economically viable buildings on waqf land.

Meetings for 15 Point Programme

†3350. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state :

(a) the period within which meetings are required to be held for Prime Minister's 15 point programme as per the instructions given to the State Governments by the Central Government; and

(b) whether States are holding meetings in the stipulated period and if so, the dates on which meetings are held by the States?

THE MINISTER OF STATES IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA) : (a) As per the guidelines issued by the Central Government, the State Level Committee for Implementation of the Prime Minister's New 15 Point Programme should meet at least once every quarter.

(b) Details relating to the meetings held by the States are awaited and will be laid on the Table of the House.

Scholarships for Students in Rajasthan

†3351. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state :

(a) the number of students of minority communities in Rajasthan who have been provided scholarships in 2010-11; and

† Original notice of the question was received in Hindi.